

**IN THE HIGH COURT OF BOMBAY AT GOA.
LD-VC-CW-291 of 2020**

Gandha Vishant Kamat ...Petitioner.

Vs

Member Secretary, NGPDA & ors. ...Respondents.

Ms. A. Fernandes, Advocate for the petitioner.

Shri H. D. Naik, Advocate for the respondent no.1.

Shri P. Vernekar and Shri B. Fatarpekar, Advocates for the respondent no.2.

Ms. L. Sawant, Advocate for the respondent no.3.

Coram:- DAMA SESHADRI NAIDU, J.

Date:4th December 2020.

P.C.

The third respondent's counsel seeks time.

2. Post the matter on 11.12.2020.

DAMA SESHADRI NAIDU, J.

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